

Erection of Vivekanand Rock Memorial at Kanyakumari

2330. SHRI GHAN SHYAM SINGH:
SHRI BISHAMBHAR NATH PANDE:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that some years back a charitable society was formed and registered for erecting Vivekanand Rock Memorial at Kanyakumari;

(b) whether it is also a fact that huge contributions were made by the State Governments as well as by the philanthropic citizens of India throughout the country to the Society;

(c) whether the Society has submitted any audited accounts to the Registrar of Societies; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHIELA KAUL):

(a) Yes, Sir.

(b) to (d). The information is being collected and will be placed on the table of the Sabha.

Frescoes at Ajanta

2331. DR. LOKESH CHANDRA :
DR. (SHRIMATI) NAJMA HEPTULLA:
SHRIMATI SAROJ KHAPARDE:

Will the Minister of EDUCATION be pleased to state:

(a) what are the details of the state of preservation of the frescoes at Ajanta after the removal of varnish coated by the French expert in 1921;

(b) whether international cooperation has been sought for their conservation; and

(c) if so, the results thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGO) :
(a) The murals at Ajanta are in a good state of preservation after the removal of the varnish applied in 1921. The removal has revealed the original colours without any loss of pigments.

(b) and (c) Yes, Sir. Advice was sought from UNESCO experts who visited Ajanta and expressed their satisfaction on the preservation works that are being carried out by the Archaeological Survey.

Issue of Liveries to class IV employees of Government aided schools in Delhi

2332. SHRI GHAN SHYAM SINGH:
SHRIMATI USHA MALHOTRA:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that there have been great irregularities in issuing liveries to the Class IV employees of Government aided schools in Delhi;

(b) the details of rules of Directorate of Education, Delhi in this regard;

(c) what is the criteria adopted for allocating funds to these schools for issue of liveries;

(d) whether equal amount of funds are allocated to each of these schools for this purpose if not, what are the reasons therefor; and

(e) what steps Government propose to take to remove discrimination in allocating funds to the aided schools in Delhi for the purpose?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WEL-